

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 906
ANSWERED ON 6TH FEBRUARY, 2020

ENGAGEMENT OF PRIVATE COMPANIES BY NHAI

906. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether private companies are engaged by the Government for construction of National Highways (NHs) and if so, the details thereof;
- (b) whether the work of construction of roads has been entrusted to some agencies by the National Highway Authority of India (NHAI) in Bundelkhand region during the last five years and if so, the details thereof;
- (c) whether the assigned roads were constructed by these companies within the stipulated time and as per the prescribed criteria/quality norms and if not, the reasons therefor along with the action taken by the Government in this regard;
- (d) the details of the companies blacklisted by NHAI during the last five years; and
- (e) the details of the penalties recovered therefrom and legal action taken against them?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes Sir. Private companies are engaged by the National Highways Authority of India (NHAI) for construction of National Highways (NHs). As on date, most of the works are being executed by the private parties.
- (b) Details of construction of roads entrusted to some agencies by the NHAI in Bundelkhand region during the last five years are at Annexure.
- (c) Wherever there is a delay in completion of NH project, action against the contractors/concessionaires is taken in accordance with the agreement provisions, if delay is attributed to them. The action taken depends upon delays and varies from financial penalty to termination of the contract.

The National Highways are constructed taking into consideration the provisions laid in MoRT&H Specifications for Road and Bridge work & IRC/BIS guidelines. The contractor has to submit quality assurance plan prior to the commencement of works for approval of the concerned Engineer associated with the project. The Engineer has to ensure the quality of works as per specifications and quality assurance plan.

(d) to (e) The NHAI has declared the following 8 firms as Non-performers and restrained them from participating in the on-going and future bids of NHAI for a period of 3 years:

- (i) M/s SREI Infrastructure Finance Ltd.
- (ii) M/s Pratibha Construction Engineers & Contractors (I) Pvt. Ltd.
- (iii) M/s Gujarat Construction Company
- (iv) M/s Johnsons Enterprise Ltd.
- (v) M/s Transstroy India Pvt. Ltd.
- (vi) M/s Open Joint Stock Company Corp Transstroy (OJSC)
- (vii) M/s Madhucon Projects Ltd.
- (viii) M/s Madhucon Granites Ltd.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 906 ANSWERED ON 06TH FEBRUARY, 2020 ASKED BY SHRI KUNWAR PUSHPENDRA SINGH CHANDEL REGARDING 'ENGAGEMENT OF PRIVATE COMPANIES BY NHAI'

Name of Project	State	Total Length in km.	Concessionaire/ Contractor
4-laning of Jhansi – Khajuraho (Pkg-I) from Km. 0+000 to Km. 76.300 of NH-76/75	Madhya Pradesh	76.30	M/s PNC Bundelkhand Highway Project Ltd.
4-laning of Jhansi – Khajuraho (Pkg-II) from Km. 76+300 to Km. 161.700 of NH-76/75	Madhya Pradesh	85.400	M/s PNC Bundelkhand Highway Project Ltd.
Balance work of Rehabilitation and upgradation to 4-lane of Gwalior – Jhansi section of NH-75 from Km 16.00 to Km 96.127 in the State of UP & MP under NS Corridor (NHDP Phase-II) on EPC mode (Item rate basis)	Madhya Pradesh	82.455	M/s Gawar Construction Limited.
6 laning of Chakeri- Allahabad section of NH-2 (HAM	Uttar Pradesh	145.066	M/s PNC Infratech Private Limited
